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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ RFA(COMM) 131/2025 & CM APPL. 13108/2025
GAGANDEEP SINGH KOCHHARAppellant
Through: Mr. Prince Jain, Adv.

versus

MAJID KHANRespondent
Through: Mr. Sumit Arora, Adv.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)
% **04.02.2026**

1. As the disputes between the parties stand amicably resolved, Mr. Prince Jain, learned Counsel for the appellant, seeks to withdraw the present appeal.

2. The appeal is disposed of as withdrawn.

C. HARI SHANKAR, J

OM PRAKASH SHUKLA, J

FEBRUARY 4, 2026/ss